

ITEM NO.1609

COURT NO.15

SECTION IV-B

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

TRANSFER PETITION(S)(CIVIL) NO(S). 3416/2024

SONIA

PETITIONER(S)

VERSUS

RUBAL SAHNI

RESPONDENT(S)

(FOR ADMISSION and IA No.292614/2024-STAY APPLICATION and IA No.292616/2024-EXEMPTION FROM FILING O.T.)

Date : 20-12-2024 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE R. MAHADEVAN

For Petitioner(s) Mr. Nirbhay Nath Jha, Adv.
Mr. Deepak Mittal, Adv.
Mr. Divakar Kumar, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice, returnable in four weeks.

2. In the meantime, there shall be stay of further proceedings in case bearing No.HMA/623/2024, titled as "*Rubal Sahni Vs. Sonia*", pending before Family Court of Jagadhri Yamunanagar, Haryana.

(JAGDISH KUMAR)
COURT MASTER

(MAMTA RANI)
COURT MASTER (NSH)